COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 387 OF 2017 &</u> IA NO. 1102 OF 2017 & IA NO. 1081 OF 2018

Dated: 9th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Southern Power Distribution Company of

...Appellant(s)

Andhra Pradesh Ltd.

Versus.

Andhra Pradesh Electricity Regulatory

...Respondent(s)

Commission & Anr.

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.

Ms. Prerna Singh Ms. Geet Ahuja

Counsel for the Respondent(s) : Mr. K.V. Mohan

Mr. K.V. Balakrishan for R-1

Mr. Krishnan Venugopal, Sr. Adv.

Mr. A. Sashidharan

Mr. A. Venayagam Balan Ms. V. S. Lakshmi for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>25.09.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I. J. Kapoor) Technical Member